

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.1661
TO BE ANSWERED ON 13TH DECEMBER, 2023**

FEATURES OF PDS

**1661. SHRIMATI SUPRIYA SULE:
DR. DNV SENTHILKUMAR S.:
DR. AMOL RAMSING KOLHE:
DR. SUBHASH RAMRAO BHAMRE:
SHRI KULDEEP RAI SHARMA:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the main features of the Public Distribution System (PDS);**
- (b) whether the Government has the data regarding State-wise allocation of foodgrains under the Public Distribution System (PDS) for the last three years and if so, the details thereof;**
- (c) whether the Government has any plans to increase the allocation of foodgrains to States under PDS;**
- (d) if so, the details thereof;**
- (e) the details of the amount sanctioned, allocated and utilized in the last three years in Maharashtra and Tamil Nadu under this scheme;**
- (f) whether the Government has any plans to promote the adoption of millets under PDS and if so, the details thereof;**
- (g) the details of the target set and achievements made so far under the schedule along with its response within the country; and**
- (h) whether the Government is planning to reform the PDS and storage sector within the country and if so, the time by which it is likely to be implemented?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): The Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) ensures coverage upto 75% of the rural population and upto 50% of the urban population for receiving foodgrains (rice, wheat & coarsegrains). Eligible families comprise of Priority Households (PHH) and Antyodaya Anna Yojana (AAY) families. The Priority Households are entitled to receive 5 kg of foodgrains per person per month and the families covered under the AAY receive 35 kg of foodgrains per month per family. Under the Public Distribution System (PDS), foodgrains were provided at subsidized prices upto December, 2022. However, w.e.f. 1st January, 2023, foodgrains under the Act are being distributed to eligible beneficiaries free of cost under PMGKAY.

Keeping in view welfare of the beneficiaries of PMGKAY in terms of accessibility, affordability and availability of food grains for the poor and to maintain uniformity across the States, the Government has decided to continue to provide free food grains to about 81.35 crore beneficiaries (i.e. Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries) under the PMGKAY for a period of five years with effect from 1st January, 2024, with an estimated financial outlay of Rs. 11.80 lakh crore totally to be borne by Central Government.

The provision of free food grains under PMGKAY for five years with effect from 1st January 2024 reflects the long-term commitment and vision of the Government for addressing National food and nutrition security. Provision of free food grains shall mitigate any financial hardship of the affected strata of society in a sustainable manner and ensure long term pricing strategy with zero cost to the beneficiaries which is vital for effective penetration of the Public Distribution System.

(b) to (d): Details of State-wise allocation of foodgrains under the Public Distribution System (PDS) for the last three years are at Annexure-I. Monthly allocated quantity of foodgrains keep on increasing/decreasing as per addition/deletion of Ration Cards due to various reasons.

(e) The Government of India allocates foodgrains to States/UTs for monthly distribution to all NFSA ration card holders. The details of allocation and offtake of foodgrains for Maharashtra and Tamil Nadu during the last three years as well as the current year, are at Annexure-II.

(f): Govt of India has requested all the States/UTs to procure millets and distribute to beneficiaries as per local consumption preference and as per the guidelines issued by this department from time to time. This department has been requesting States almost every year for taking steps for encouraging procurement/consumption of coarse grains / millets in the state through Targeted Public Distribution System (TPDS)/ Other Welfare Schemes (OWS). Govt. of India has made special efforts for popularizing millets. Department of Food and Public Distribution and field offices of Food Corporation Of India (FCI) and Central Warehousing Corporation (CWC) have created awareness about millets through organizing millets awareness programme/competition/seminars etc.

As per the guidelines for procurement, allocation, distribution and disposal of coarse grains, States are allowed to procure Jowar, Bajra, Maize, Barley, Ragi and six minor millets from farmers at MSP for central pool subject to the prior approval of Government of India, in consultation with FCI. The whole quantity shall be distributed under TPDS (Targeted Public Distribution System)/OWS (Other welfare Schemes) in the State/UTs.

(g): Allocation of foodgrains to States/UTs under the NFSA, 2013 is made on the basis of State/UT-wise coverage of population determined by the erstwhile Planning Commission (now NITI Aayog) based on the data of Large Sample Surveys on Household Consumer Expenditure published by National Sample Survey Office (NSSO) in 2011-12, identification of beneficiaries by States/UTs within the coverage and foodgrains entitlement prescribed under the Act. The Act further provides that if on the above basis, annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal Targeted Public Distribution System (TPDS), the same shall be protected and the State shall be allocated foodgrains as specified in Schedule IV. As per Schedule-IV of the National Food Security Act, 2013, the States/UTs are entitled to 549.26 LMT of foodgrains per annum. Increase/Decrease in allocation based on inclusion/exclusion of beneficiaries under the Act is a continuous process.

(h): To bring reforms in the functioning of TPDS, the Department, in collaboration with all States/UTs, had implemented a scheme on End-to-End Computerization of TPDS operations from 2012 to March 2020, which involved digitization of ration cards under the National Food Security Act (NFSA), online allocation of foodgrains up to all Fair Price Shops (FPSs), computerization of Supply Chain Management operations and installation of electronic Point of Sale (ePoS) devices for bringing transparency in NFSA coverage, achieving rightful targeting of beneficiaries, plugging leakages and diversion of foodgrains during transportation and transparent distribution to rightful beneficiaries by eliminating corruption, irregularities and other malpractices.

Under the continuous reforms in the Public Distribution System (PDS), this Department had also implemented a technology driven Central Sector Scheme, namely, Integrated Management of Public Distribution System (IM-PDS) from April 2018 to March 2023, to implement nation-wide portability of the ration cards issued by the States/UTs under the National Food Security Act, 2013 (NFSA), for anywhere distribution of subsidised foodgrains to the ration card holders in India.

Under IM-PDS Scheme, this Department had initiated the “One Nation One Ration Card (ONORC) Plan” through which Department has enabled portability of ration cards in all 36 States/UTs, across the country. The ONORC plan empowers the NFSA beneficiaries, particularly migrant beneficiaries, to lift their entitled foodgrains from any ePoS enabled Fair Price Shop (FPS), anywhere in the country, by using their same/existing ration card issued under NFSA after biometric/Aadhaar authentication on an electronic Point of Sale (ePoS) device.

Food Corporation of India has undertaken various initiatives to reform storage sector such as under:

- (i) Phasing out of Covered and Plinth (CAP) Storage**
- (ii) Third party assessment of warehouses by FCI from Quality Council of India**
- (iii) Mechanization of Warehouse operations**
- (iv) Construction of SILO's under PPP Mode**
- (v) Warehousing Development Regulatory Authority (WDRA) Certification**

ANNEXURE REFERRED TO IN REPLY TO PART (b) to (d) OF UNSTARRED QUESTION No. 1661 FOR ANSWER ON 13.12.2023 IN THE LOK SABHA

**The State-wise details of foodgrains allocated from 2020-21
(In Thousand Tons)**

SI No.	Name of States/Uts	2020-21	2021-22	2022-23	2023-24 (upto Nov, 2023)
1	Andhra Pradesh	1871.84	1871.84	1871.84	1247.90
2	Arunanchal Pradesh	88.99	89.00	89.00	59.33
3	Assam	1694.32	1694.73	1695.13	1130.09
4	Bihar	5524.33	5527.10	5527.10	3684.73
5	Chhatisgarh	1384.06	1384.06	1384.06	922.70
6	Delhi	450.69	448.68	448.69	299.14
7	Goa	58.17	59.04	59.04	39.36
8	Gujarat	2178.40	2175.74	2185.38	1470.90
9	Haryana	795.00	795.00	795.00	530.00
10	Himachal Pradesh	508.02	508.02	508.02	338.68
11	Jharkhand	1739.51	1724.90	1743.73	1167.02
12	Karnataka	2608.80	2608.82	2608.84	1739.22
13	Kerala	1395.97	1425.05	1425.05	950.03
14	Madhya Pradesh	3443.28	3165.84	3259.68	2271.48
15	Maharashtra	4605.19	4605.19	4605.19	3070.13
16	Manipur	162.60	130.99	136.17	90.86
17	Meghalaya	176.30	176.30	176.30	117.53
18	Mizoram	65.76	65.76	65.76	43.84
19	Nagaland	138.06	138.06	138.06	92.04
20	Odisha	2224.92	2244.23	2249.71	1499.80
21	Punjab	870.12	870.12	870.12	580.08
22	Rajasthan	2788.07	2770.58	2770.58	1847.06
23	Sikkim	44.32	44.32	44.32	29.55
24	Tamil Nadu	3677.75	3677.75	3677.75	2451.83
25	Telangana	1338.00	1338.00	1338.00	892.00
26	Tripura	271.19	271.23	271.22	180.82
27	Uttrakhand	503.00	503.00	502.99	335.33
28	Uttar Pradesh	9436.97	9782.05	9878.53	6619.70
29	West Bengal	3970.62	3970.62	3970.62	2647.08
30	A&N Islands	29.56	29.56	29.56	19.71
31	Chandigarh	0.00	0.00	0.00	0.00
32	D&N Haveli				
33	Damen& DIU	15.89	15.42	15.16	10.09
34	Jammu & Kashmir	734.65	734.65	734.65	489.77
35	Ladakh	16.43	16.43	16.43	10.95
36	Lakshadweep	4.62	4.62	4.62	3.08
37	Puducherry	0.00	0.00	0.00	0.00

Annexure-II**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION
No. 1661 FOR ANSWER ON 13.12.2023 IN THE LOK SABHA****Details of Allocation and Offtake of foodgrains for Maharashtra and Tamil
Nadu during last three years as well as current year****(in Thousand Tons)**

Name of State	Type of Foodgrain	2020-21		2021-22		2022-23		2023-24 (upto Nov, 2023)	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
Maharashtra	Rice	2021.10	1828.51	2021.10	1444.96	2792.95	1830.70	1964.88	1675.88
	Wheat	2584.09	2159.68	2584.09	2070.68	1812.24	1762.22	1105.25	955.29
Tamil Nadu	Rice	3378.63	3236.55	3309.98	2617.74	3531.13	2929.75	2383.36	1867.31
	Wheat	299.12	299.08	367.78	328.38	146.62	131.25	68.48	67.99
